

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 14.09.2021 (TUESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, the Acting Chairperson, Hon'ble Mr. V.P. Singh, Member (Technical) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Competition App. (AT) No. 14 of 2020	Alkem Laboratories Ltd & Ors. Vs. Competition Commission of India & Ors. With	Aman Singh Baroka	Samapika Biswal Manmeet Arora-R1 Riddhiman Chatterji-R2 Nakul Mohta
2.	Competition App. (AT) No.16 of 2020	Macleods Pharmaceuticals Ltd. Vs. Competition Commission of India & Ors. With	Rishad A. Chowdhury	Manmeet Arora-R1 Raunak Bhattacharjee-R2 T. Sundar Ramanathan-R3 Archana Sahadeva-R12 Mohit Prasad
3.	Competition App. (AT) No. 21 of 2020	Rajendra Agarwal Vs. Competition Commission of India & Ors. With	Archana Sahadeva	Manmeet Arora-R1 Madhurika Ray-R3 T. Sundar Ramanathan-R4 Mohit Prasad-R9 Bharat Monga-R10
4.	Competition App. (AT) No. 23 of 2020	Rajeev Mishra Vs. Competition Commission of India & Ors.	Ishaan Chakrabarti	Manmeet Arora-R1 Madhurika Ray-R3 Mohit Prasad-R8 Bharat Monga-R9 Archana Sahadeva-R12

For Admission (Fresh Case)

5.	Comp. App. (AT) (Ins) No. 746 of 2021	Koganti Sree Surya Babu Being One of the Operational Creditors of the Corporate Debtor Vs. Innovari Technology (P) Ltd. Through Partha Sarathy Sarkar Resolution Professional	Nidhi Mohan Parashar	
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For Admission (After Notice)

6.	Comp. App. (AT) (Ins) No. 276 of 2021	Dinesh Gupta Vs. Vikram Bajaj Liquidator M/S Best Foods Ltd.	Sumesh Dhawan	Abhishek Anand Viren Sharma-R1
7.	Comp. App. (AT) (Ins) No. 321 of 2021	Sandeep Garg & Anr. Vs. DMI Finance Pvt. Ltd. & Anr.	Manish Paliwal	Kinshuk Chatterjee Sumit Chander-R1 Shashwat Anand Adya Singh-R2
8.	Comp. App. (AT) (Ins) No. 447 of 2021	ASREC (India) Limited Vs. Royal Weavers Pvt. Ltd.	Pragati Agrawal	Anirudh Sanganeria

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By order of Hon'ble Acting Chairperson
-sd/-
Registrar